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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 127/16	TP 63/17	Hearing	433(e) / 433(f)	Triveni Electroplast Pvt. Ltd. Vs Rima Transformers & Conductors Pvt. Ltd. & Others

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Prays K  
9986691771

Petitioner

Prays K

for Prabhakar L Shetty

V. V. SREENIVASAGOWDAN Respondent

V. V. Sreenivasagowdan

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner is directed to comply the relevant rules and provisions made under the I&B Code. Counsel for respondent requested time to file objections.

Both the counsels reported that negotiations are going on to settle the dispute.

List it on 18.07.2017.

  
MEMBER (J)

  
MEMBER (T)